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Title : Motion for election of 2 members to Coffee Board.

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): On behalf of Shri Kamal Nath, I beg to move:

"That in pursuance of section 4(2)(b) of the Coffee Act, 1942 read with rule 4(1) of the Coffee Rules, 1955, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Coffee Board, subject to the other provisions of the said Act and Rules made thereunder."

MR. SPEAKER: The question is:

"That in pursuance of section 4(2)(b) of the Coffee Act, 1942 read with rule 4(1) of the Coffee Rules, 1955, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Coffee Board, subject to the other provisions of the said Act and Rules made thereunder."

*The motion was adopted.*

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MR. SPEAKER: Item No. 13 A of the Revised List of Business.

*...(Interruptions)*

MR. SPEAKER: We have agreed to it. Let the Bill be introduced. We shall see it. The time has not come.